



ଓଡ଼ିଶା ସରକାର

ପଞ୍ଚାୟତି ରାଜ ଓ ପାନୀୟ ଜଳ ବିଭାଗ

GOVERNMENT OF ODISHA  
PANCHAYATI RAJ & DRINKING WATER  
DEPARTMENT

ଓଡ଼ିଶା ଲକ୍ଷେବା ଶହାଦ  
ସଚିବାଳୟ ମାର୍ଗ, ଭୁବନେଶ୍ୱର - ୭୫୧୦୦୧

Odisha Lokseva Bhawan  
Sachibalaya Marg, Bhubaneswar-751 001  
e.mail: prsec.or@nic.in

No. 7721 /PR&DW, dated. 22.4.20.  
PR-SFC-MISC-0007-2020

From

Shri Deorajan Kumar Singh, IAS,  
Principal Secretary to Government.

To

All Collectors  
All Project Directors, DRDAs  
All Block Development Officers  
All District Panchayat Officers

Sub :- Arrangement of Temporary Medical Camps (TMCs) to accommodate and quarantine large number of people such as Student, Professionals, stranded Pilgrims and Workers coming from outside the State.

Ref:- This Deptt.Lr.No. 6604, dtd.16.03. 2020, No.7076, dtd.20.03.2020 and No.. 7606, dtd.18.04.2020

Madam / Sir,

In inviting a reference to this Deptt. letters as cited above, I am directed to say that, as per instructions communicated vide this Deptt. letter No.6604, dtd.16.03. 2020 and No.6810, dtd.18.03.2020, all the Gram Panchayats have been advised to spend up to Rs.5.00 lakh for setting up of Temporary Medical Camps (TMCs) out of the available funds of 14th CFC and 4th SFC to prevent spread of COVID-19 pandemic. Till now, all the 6798 GPs have set up 7045 nos. of TMCs with capacity of 2,22,963 beds which may not be adequate to accommodate influx of large number of migrant people coming from outside the State to their native place in Odisha immediately after lifting of the lockdown.

Basing on this Deptt. letter No.7606. dtd.18.04.2020, you must have assessed the numbers of migrant people such as Student, Professionals, stranded Pilgrims and Workers who are likely to come from other States to their native place in Odisha in the post lock down period. Accordingly, it must have been planned to make arrangement of more numbers of TMCs (if required after assessing numbers of migrant people likely to return home) in the locations such as in the Buildings of Secondary High Schools, Colleges, Cyclone Shelters, Kalyan Mandaps, Nodal M.E. Schools and Primary Schools preferably at the outskirts of the villages / habitations having Compound Wall. Such additional TMCs identified by the G.P are to be properly coloured/ white washed with provision of water supply, hygienic Community Toilet, hand Wash Basin etc.

and big Vat to store sufficient water with platform for bathing and washing purpose. All these works are to be taken up by the G.Ps immediately out of the fund available under 14th CFC / 4th SFC as per actual with due technical estimate and observing due economy following proper financial procedures. While setting up of the beds in the TMCs, due procedure as issued by Govt. for social distancing shall be strictly observed. Provision of electricity, lighting and Fan should also be taken care of while taking up all these works in the TMCs / additional TMCs (if required).

Further, It is clarified by Ministry of Home Affairs (Disaster Management) vide letter dtd.14.03.2020 that provision of temporary accommodation, food, clothing, medical care, sanitation materials like soap, hand wash, bleaching, Phenyl etc. for the people sheltered in quarantine camps (other than home quarantine) or for cluster containment operations are to be met out of SDRF Grant released by the SRC, Odisha.

Therefore, except the civil construction work in the TMCs, other expenditures as mentioned in the above para are to be claimed by the G.P from the SDRF fund sanctioned to the District by the SRC.

In no case, persons coming from outside the state, even if without being registered, shall be allowed to go to his home without being kept in quarantine in the TMC of the Gram Panchayat for 14 days.

The GPs have already been assigned with the power to handle the influx of large number of migrant people from outside the State to prevent spread of COVID-19 pandemic. In this regard, the recent Office Order issued by R & DM (Disaster Management) Department vide No. 2232, dtd. 19.04.2020 have elaborated the followings, which shall be strictly adhered to.

- The Sarpanch(es) of all Gram Panchayats shall put necessary arrangement to check and ensure that any person arriving in their respective jurisdictions from outside the State has been registered.
- Every person on return from outside Odisha shall have to compulsorily stay in the Panchayat level Quarantine Facility (TMC) for 14 days observing the guidelines issued by the Health & Family Welfare Department.
- The Gram Panchayat shall make necessary provisions of temporary accommodation, food, water and sanitation for the quarantined persons at the identified quarantine centres (TMCs) during the quarantine period.





- Health checkup of the quarantined persons including screening for COVID-19 and testing of the suspected / random cases shall be conducted in coordination with the health officials. In case any person is tested COVID-19 positive, he / she will be immediately shifted to the designated hospital for treatment.
- The Sarpanch(es) of all Gram panchayats are authorised to administer gratuitous relief as per the direction of the Government under the overall supervision of the District Disaster Management Authority (DDMA).
- Anyone found violating the instructions of the Sarpanch of the Gram Panchayat regarding quarantine protocols and guidelines shall be penalised under the relevant provisions of the Disaster Management Act, 2005, the Epidemic Disease Act, 1897 read with the Odisha COVID-19 Regulation, 2020 and provisions of any other relevant Act.
- The Sarpanch(es) of all Gram Panchayats are hereby authorised under sections 59 and 60 of the Disaster Management Act, 2005 to file complaint / prosecution before the appropriate forum against the violators.


As advised vide this Deptt. letter No.7076, dtd.20.03.2020, the nomination of designated officer for every G.P. for management of the TMCs in the GPs shall be notified and their designation, mobile number shall be shared with the District as well Govt.. At every level, proper coordination must be done with the Medical Officer as well as other Line Deptt. officials for effective management of the TMCs.

You are, therefore, requested to take up the matter immediately and make necessary arrangements for completion of all these TMCs / additional TMCs arrangements on or before 30th April, 2020 and furnish a report in the prescribed format about the nos. of persons likely to arrive and nos. of accommodation in the TMCs / additional TMCs arranged in the GPs to Govt. by e.mail in the e.mail ID. ddmispr@gmail.com for further course of action .

The B.D.Os are requested to circulate the copies of this Letter to all the sarpanches of the GPs under their respective blocks .

This is extremely urgent and should be immediately acted upon

Yours faithfully

  
22/4/2022  
Principal Secretary

**C.C for information & necessary action to**

1. Additional Secretary to Chief Minister for kind information of Hon'ble Chief Minister .
2. P.S to Hon'ble Minister, PR & DW Deptt. for kind information of Hon'ble Minister, PR & Dw Deptt.
3. OSD to Chief Secretary for kind information of Chief Secretary
4. PPS to Development Commissioner for kind information of Development Commissioner.
5. P.S to Special Relief Commissioner, Odisha for kind information of SRC .
6. Principal Secretary to Govt. ,Health & Family Welfare Deptt. for information.
7. Principal Secretary to Govt., School & Mass Education Deptt. for information.
8. Joint Director, MIS, PR & DW Deptt.